

IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No.87 of 2019

The Damodar Valley Corporation & Ors. Appellants
Versus
Castron Technologies Ltd. Respondent

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellants : Mr. R.N.Sahay, Sr. Advocate
Mr. Soumitra Baroi, Advocate
For the Respondent : Ms. Kumari Sugandha, Advocate

Oral Order
15 / Dated 07.09.2021

It is contended that a copy of the reply to the supplementary affidavit has been served upon the appellants yesterday evening only and instructions are required on certain issues.

As prayed, put up this case on 28.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)